

**OFFICE OF THE DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT**

**ORDER**

Pursuant to Hon'ble High Court letter No. 2796-2808/DHC/Gaz/DHJS/SumVac/2019 dated 22<sup>nd</sup> May, 2019 and in exercise of powers vested to undersigned inter alia under Section 10(3) of the Criminal Procedure Code 1973 and Sections 21-A & 34 of Punjab Courts Act-1918 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges at New Delhi District to hear and dispose of bail/urgent Criminal applications including those under Special Acts i.e. the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002, the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, the Maharashtra Control of Organized Crime Act, 1999, Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012, & Prohibition of Benami Property Transactions Act, 1988 pertaining to the Police Stations of New Delhi District and urgent Civil matters & applications pertaining to New Delhi District during the ensuing Summer Vacation 2019 w.e.f. 10.06.2019 to 29.06.2019, as given below:-

**Criminal & Special Acts Cases/Urgent applications**

Sl. No.	Name of Judicial Officer	Period of Detention	Court Room No.
1.	Sh. Anil Antil ASJ-04	10.06.19 to 15.06.2019	25, Annx. Bldg.
2.	Sh. Pawan Kumar Jain ASJ (SFTC)	17.06.2019 to 18.06.2019	27, Annx. Bldg.
3.	Sh. Ajay Kumar Jain Spl. Judge (NDPS)	19.06.2019 to 22.06.2019	35, FF, Pub. Bldg.
4.	Sh. Manoj Kumar Nagpal Presiding Officer, MACT	24.06.2019 to 25.06.2019	24, Annx. Bldg.
5.	Sh. Rakesh Syal ASJ-03	26.06.2019 to 29.06.2019	15, FF, Main Bldg.

**Civil Matters/Urgent applications**

Sl. No.	Name of Judicial Officer	Period of Detention	Court Room No.
1.	Sh. Sandeep Garg ADJ-01	10.06.2019 to 13.06.2019	22, FF, Main Bldg.
2.	Sh. Ram Lal Meena ADJ-02 & Wakf Tribunal	14.06.2019 to 15.06.2019 & 17.06.2019 to 18.06.2019	01, GF, Main Bldg.
3.	Ms. Ravinder Bedi ADJ-04	19.06.2019 to 21.06.2019	33, GF, Pub. Bldg.
4.	Sh. Praveen Kumar ADJ-05	22.06.2019 & 24.06.2019 to 26.06.2019	04, GF, Main Bldg.
5.	Ms. Twinkle Wadhwa ADJ-03	27.06.2019 to 29.06.2019	09, GF, Main Bldg.

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- a. In case any of the Officer mentioned above is not available for duty on any particular day for any unforeseen reason, the other sitting Additional District & Sessions Judge on duty at New Delhi District shall hear and dispose of all such matters (Civil & Criminal) as mentioned above in accordance with law.
- b. During the vacation period, the Vacation Judge on duty shall perform the functions of receiving and registering cases, appeals/revisions and also look after the administrative work of the office of undersigned.
- c. The above mentioned Judicial Officers shall hear and disposed of applications for remand and other miscellaneous criminal applications under the National Investigation Agency Act, 2008.
- d. The above mentioned Judicial Officers shall hold the courts in their respective Court rooms and to ensure that they remain available on the dates on which they have been detained for duty during the ensuing Summer Vacation, 2019.
- e. The Judicial Officers so detained shall be assisted by their own Court staff on the dates they perform duty.
- f. The office of the New Delhi District Courts will remain open daily from 10:00 am to 05:00 pm, except on Second Saturday, Sundays and other holidays, if any.
- g. The aforesaid Officers shall be entitled for compensatory leave in lieu of the detention period, mentioned against their respective names which can be availed during a period of one year from the date of its falling due.

  
(YASHWANT KUMAR)  
DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT

No. 7822-7862 /Judl./SV/2019/NDD/PHC  
Copy forwarded for information and necessary action to :-

Dated, New Delhi the 06/6/19

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the District & Sessions Judges, New Delhi/Delhi.
3. The Officers concerned.
4. The Chief Metropolitan Magistrate, New Delhi District, Patiala House Courts, New Delhi.
5. The Administrative Civil Judge, New Delhi District, Patiala House Courts, New Delhi.
6. The In-Charge, Pool Car, Filing Section, Cash Branch, Accounts Branch, Care Taker, NDD, PHC, ND.
7. The In-Charge, Administration Branch, New Delhi District, Patiala House Courts, New Delhi with the direction to depute adequate court staff for the above said purpose. New Delhi.
8. The PRO/APRO, New Delhi District, Patiala House Courts, New Delhi.
9. All the Secretaries, Bar Associations, all the District Courts Complexes, New Delhi/Delhi.
10. The Website Committee (English & Hindi), Tis Hazari Courts, Delhi.
11. The Chief Prosecutor, NDD, Patiala House Courts, New Delhi.
12. The In-Charge, Lock-up, Patiala House Courts, New Delhi.
13. Notice Board.
14. PS to the Undersigned.

  
DISTRICT & SESSIONS JUDGE  
NEW DELHI DISTRICT